

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

27

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/88/2016  
NAME OF THE PETITIONER(S) : Shankar Sundaram  
NAME OF THE RESPONDENT(S) : M/s Amalgamations Private Limited & 47 Others  
UNDER SECTION : 397/398, 402, 403, 235(2) & 214

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

J. Sivanandaraj  
appearing for Applicant  
counsel for Siddham Suresh

*[Signature]*  
*[Signature]*

~~R. SANKARANARAYANAN~~ ~~Counsel for~~  
~~FOR R. SIVACHANDRAN RANGASWAMY~~ ~~R.~~

K. RAVI  
R. MURUGAN  
AYSHWARYA R.

For Rugan & Aya  
Counsel for Petitioners

*[Signature]*

Krishna Srinivasan  
Geethi Ana  
Dwarakish. P.

For S. Ramasubramanian  
& Associates  
Counsel for Respondent Nos.  
1-3, 7-13, 15-27, 29-36,  
39-43 & 46

*[Signature]*

R. MURARI?  
THIRYANUBAN KANNAN

for Adv } for R  
Adv. } 4-6

*[Signature]*

**ORDER**

Counsels for both the parties are present. Counsel for the Petitioner has completed the final arguments. Matter is posted for arguments of the Respondent. Put up on **23.02.2018 at 10.30 A.M.**

*sd*  
**(CH. MOHD SHARIEF TARIQ)**  
**MEMBER (JUDICIAL)**

ghk